

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

DIARY NUMBER 4693 OF 2002

IN

ORIGINAL APPLICATION NUMBER 1411 of 2002

TUESDAY, THIS THE 26th DAY OF NOVEMBER, 2002

HON'BLE MR. JUSTICE R.R.K. TRIVEDI, VICE-CHAIRMAN
HON'BLE MAJ GEN K.K. SRIVASTAVA, MEMBER (A)

1. Prakash Chandra, aged about 43 years, s/o Shri Ram Nath, Parcel, Porter under Station Manager, Agra Cantt., r/o Village-Sohalla, Post Pratapur, Near Primary School, Agra.
2. Sansari Lal, aged about 44 years, s/o Shri Ajab Singh, Parcel Porter, under Station Manager, Agra Cantt. Agra.Applicants

Counsel for the Applicants: Shri R. Verma

V E R S U S

1. Union of India through the General Manager, Central Railway, Chhatrapthi Shivaji Terminus, Mumbai.
2. The Divisional Railway Manager, (P) Central Railway, Jhansi.Respondents

Counsel for the Respondents: Shri K.P. Singh

O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman

By this O.A. under section 19 of Administrative Tribunals Act, 1985, applicant has challenged the action of the respondents by which juniors have retained as



Group-D employee on the Commercial Department but applicants
who are senior have been sent for adjustment to other
departments on being declared surplus.

2. Shri R. Verma, learned counsel for the applicant submitted that according to rule last come first go, applicants were entitled to be retained in commercial wings in preference to juniors. However, the applicants have not approached the administrative authorities in their department for redressal of the aforesaid grievance. In the circumstances, we do not find it a fit case for interference at this stage. The O.A. is accordingly disposed of with a liberty to applicant to make a representation before respondent No.2 for redressal of their grievance. If representation is so filed, it shall be considered and decided within 2 months from the date of a copy of this order filed before respondent No.2.

3. There shall be no order as to costs.


Member (A)


Vice-Chairman

shukla/-

Conceded vide
order dt 9/11/2003


